

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

CIVIL APPEAL NO(s). 667 OF 2001

GOVT. OF A.P.

Appellant (s)

VERSUS

N.LAXMAN & ORS.

Respondent(s)

(With office report)

WITH C.A.No.668/2001
(With office report)

Date: 03/04/2007 These Appeals were called on for hearing today.

For Appellant(s)

Mr. Rahul Shukla, Adv.
for Mr. T.V. George, Adv.

Mr. K. Ram Kumar, Adv.

For Respondent(s)

Mr. Anupam Lal Das, Adv.

UPON hearing counsel the Court made the following
O R D E R

Appellant may take appropriate steps as per earlier order
before 3rd May, 2007.

List the matters on 3rd May, 2007.

(S.G.SHAH)

Registrar